

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 221 of 2013**

**Dated : 19<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**

**ORDER**

Admit. Issue notice to the Respondents returnable on 30.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.10.2013.**

**(V.J. Talwar)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**